GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA STARRED QUESTION NO. 93 TO BE ANSWERED ON 22^{ND} November, 2016

COMPUTERISATION OF PDS

*93. SHRI KANWAR SINGH TANWAR: SHRI SULTAN AHMED:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the targets set and progress made in the computerization of Public Distribution System (PDS) and linkage of ration cards with Aadhaar cards, State-wise;
- (b) the steps taken to incentivise the State Governments to complete the process at the earliest and to ensure installation of the point of sale machines in all the PDS centres across the country;
- (c) whether duplicate and bogus ration cards were identified and climinated during computerization and if so, the results obtained so far, State-wise including targets fixed to complete the process;
- (d) whether the Government proposes to review PDS and remove/check various problems faced in its implementation including corruption, theft, pilferage and if so, the details thereof; and
- (e) whether any concrete steps have been taken to strengthen the supervision and monitoring of PDS including appointment of Area officers and if so, the details and outcome/achievements thereof, Statewise?

ANSWER

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE STARRED QUESTION NO. *93 DUE FOR ANSWER ON 22.11.2016 IN LOK SABHA.

Department of Food and Public Distribution is implementing a Plan Scheme on 'End-to-end Computerization of TPDS Operations' during 12th Five Year Plan (2012-17). The scheme comprises activities namely digitization of ration cards/beneficiaries and other data bases, online allocation, computerization of supply chain management, setting up of transparency portals and grievance rederessal mechanisms. A statement showing the progress made in the 'End-to-end computerization of TPDS Operations' scheme and linkage of ration cards with Aadhaar (State-wise) is enclosed as annexure-I. A total of 2.33 crore bogus/ineligible ration cards have been deleted during 2013-16. A statement showing the State-wise details is at annexure-II.

Under the National Food Security Act (NFSA), Government has approved norms for FPS dealers' margins @ Rs. 87/qtl. for 23 general category States/UTs and @ Rs. 160/qtl. for 13 special category States/UTs, which also includes reimbursement of Rs.17/qtl. for their expenditure towards purchase, operations and maintenance of Point of Sale (PoSI) device at the FPS for automation. Such expenditure would be shared between Centre and State Govts. on 75:25 basis for special category States/UTs and on 50:50 basis for General category States/UTs. Out of 5,27,734 Fair Price Shops across the country 1,69,623 FPSs have been automated so far.

For establishing requisite IT infrastructure and computerization of PDS processes under the End-to-End computerization scheme, the Govt. Of India is providing funds on sharing basis, 90:10 in respect of North Eastern States and 50:50 basis with other States/UTs. Under this scheme, a National Transparency Portal for TPDS has been developed which can be accessed at http://pdsportal.nic.in. Citizens may also access the Portals of the respective State/UT Food and Civil Supplies Department through the links provided on the National portal.

Online grievance redressal facility/Toll-free helpline numbers have been implemented in all States/UTs for grievance registration, tracking and redressal. The National Food Security Act (NFSA) provides for the setting up District Grievance Redressal Officers(DGRO) for effective redressal of grievances and State Food Commission (SFC) for the purpose of monitoring and review of implementation of the Act. All States/UTs have setup SFCs and DGROs. The implementation of PDS reforms is constantly monitored by the Central Govt.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE STARRED QUESTION NO. 93* DUE FOR ANSWER ON 22.11.2016 IN THE LOK SABHA

Status of End-to-End Computerization of TPDS Operations(as on 15.11.2016)

SI.	States/UTs	Digitization of Ration Cards	Aadhaar Seeding in RCs	Online Allocation of Foodgrains	Computerization of Supply-chain Management	Transparency Portal	Online Grievance Redressal	Toll Free Helpline Numbers	Operationa I ePoS at Fair Price Shops
1	Andhra Pra desh	100%	100%	Implemented	Implemented	Yes	Yes	Yes	29,082
2	Andaman & Nicobar	100%	97%	Implemented	Implemented	Yes	Yes	Yes	290
3	Aruna cha l Pra desh	100%	44.5%	-	-	Yes	-	Yes	0
4	As sam	100%	0%	Implemented	-	Yes	Yes	Yes	0
5	Bihar	100%	0.13%	Implemented	Implemented	Yes	Yes	Yes	0
6	Chandigarh	100%	100%	NA	NA	Yes	Yes	Yes	DBT (Cash)
7	Chhattisgarh	100%	100%	Implemented	Implemented	Yes	Yes	Yes	12,080
8	Dadra & Nagar Haveli	100%	89%	Implemented	Implemented	Yes	Yes	Yes	62
9	Daman & Diu	100%	100%	Implemented	Implemented	Yes	Yes	Yes	51
10	Delhi	100%	100%	Implemented	Implemented	Yes	Yes	Yes	34
11	Goa	100%	88%	Implemented	Implemented	Yes	Yes	Yes	42
12	Guja rat	100%	88%	Implemented	Implemented	Yes	Yes	Yes	17,000
13	Haryana	100%	91%	Implemented	-	Yes	Yes	Yes	7,556
14	Himachal Pra desh	100%	96%	Implemented	Implemented	Yes	Yes	Yes	0
15	Jammu and Kashmir	100%	62%	Up to TSOs*	-	Yes	-	Yes	0
16	Jharkhand	100%	94%	Implemented	Implemented	Yes	Yes	Yes	14,250
17	Karnataka	100%	99%	Implemented	Implemented	Yes	Yes	Yes	3,877
18	Kerala	100%	98%	Implemented	-	Yes	Yes	Yes	0
19	Laksha dwee p	100%	97%	-	NA	Yes	Yes	Yes	0
20	Madhya Pradesh	100%	83%	Implemented	Implemented	Yes	Yes	Yes	22,409
21	Maharashtra	100%	87%	Implemented	Implemented	Yes	Yes	Yes	93
22	Manipur	100%	1.28%	Partial	-	Yes	Yes	Yes	0
23	Meghalaya	100%	0%	_	-	Yes	Yes	Yes	0
24	Mizoram	100%	11.99%	-	-	Yes	Yes	Yes	0
25	Nagaland	100%	6.50%	-	-	Yes	Yes	Yes	0
26	Odisha	100%	81%	Implemented	Implemented	Yes	Yes	Yes	32
27	Puducherry	100%	97%	NA	NA	Yes	Yes	Yes	DBT (Cash)
28	Punjab	100%	97%	Implemented	-	Yes	Yes	Yes	0
29	Rajasthan	100%	100%	Implemented	-	Yes	Yes	Yes	25,721
30	Sikkim	100%	70%	Implemented	-	Yes	Yes	Yes	20
31	Tamil Nadu	100%	80%	Implemented	Implemented	Yes	Yes	Yes	34,769
32	Telangana	100%	100%	Implemented	Implemented	Yes	Yes	Yes	1,622
33	Tripura	100%	92.55%	Implemented	Implemented	Yes	-	Yes	25
34	Uttar Pradesh	100%	70%	Implemented	-	Yes	Yes	Yes	600
35	Utta ra khand	100%	66%	Implemented	-	Yes	Yes	Yes	8
36	West Bengal	100%	61%	Implemented	Implemented	Yes	Yes	Yes	0
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ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE STARRED QUESTION NO. 93* DUE FOR ANSWER ON 22.11.2016 IN THE LOK SABHA

Updated Statement of Deleted Ration Cards

SI.	States/UTs	2013	2014	2015	2016	Total
1	Andaman & Nicobar	0	0	37	0	37
2	Andhra Pradesh	0	8,49,000	0	1,18,000	9,67,000
3	Arunachal Pradesh	13,875	993	43	0	14,911
4	Assam	0	0	0	72,746	72,746
5	Bihar	0	21,712	16,401	3,256	41,369
6	Chandigarh	0	0	0	0	0
7	Chhattisgarh	1,03,000	7,10,000	1,43,000	83,000	10,39,000
8	Dadra & Nagar Haveli	0	0	0	1,647	1,647
9	Daman & Diu	0	0	0	0	0
10	Delhi	0	0	35,056	0	35,056
11	Goa	1,782	93	1,09,145	0	1,11,020
12	Gujarat	11,073	64,079	45,833	18,189	1,39,174
13	Haryana	67,243	22,903	43,515	58,469	1,92,130
14	Himachal Pradesh	3,025	235	0	0	3,260
15	Jammu and Kashmir	0	0	0	0	0
16	Jharkhand	0	19	7,914	0	7,933
17	Karnataka	1,17,058	34,17,560	9,33,935	1,51,435	46,19,988
18	Kerala	0	0	0	0	0
19	Lakshadweep	0	76	872	442	1,390
20	Madhya Pradesh	0	1,313	0	1,08,123	1,09,436
21	Maharashtra	1,00,543	85,160	8,20,780	11,55,908	21,62,391
22	Manipur	0	0	0	0	0
23	Meghalaya	0	0	0	0	0
24	Mizoram	743	98	48	108	997
25	Nagaland	0	0	0	0	0
26	Odisha	0	0	0	7,61,460	7,61,460
27	Puducherry	54	17,392	9,507	1,055	28,008
28	Punjab	7,982	93,267	0	0	1,01,249
29	Rajasthan	0	0	26,329	12,97,077	13,23,406
30	Sikkim	0	0	0	4,760	4,760
31	Tamil Nadu	1,23,956	96,406	1,14,175	36,190	3,70,727
32	Telangana	3,21,372	11,75,354	1,15,044	3,27,711	19,39,481
33 34	Tripura Uttar Pradesh	6,208 2,76,079	11,814 19,117	66,236 2,33,847	92,728 19,43,092	1,76,986 24,72,135
35	Uttarakhand	0	0	2,33,047	0	0
36	West Bengal ^{\$}	27,52,498	16,77,311	21,84,152	0	66,13,961
	Grand Totals	39,06,491	82,63,902	49,05,869	62,35,396	2,33,11,658

Cards deleted due to detection of Ghost / fraudulent / duplicate / ineligible / migration / deaths, etc. during the process of digitization, de-duplication, Aadhaar seeding in run up /implementation of NFSA

^{\$} West Bengal has individual Ration Cards system